

SL. No. 08/25

- 1 -

BEFORE THE NATIONAL GREEN TRIBUNAL,

EASTERN ZONE BENCH, KOKATA.

MA.22/2024/EZ

Arising out of

Original Application No.15 of 2014/EZ

IN THE MATTER OF:

Tribunal on its own motion

-VS-

.....Applicant

Kolkata Metropolitan Development Authority

.....Respondent

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PAUSHALI BANERJEE

ADVOCATE

7A, KIRON SHANKAR ROY ROAD,

KOLKATA-700001



25 JUL 2025

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EASTERN ZONE BENCH, KOKATA.

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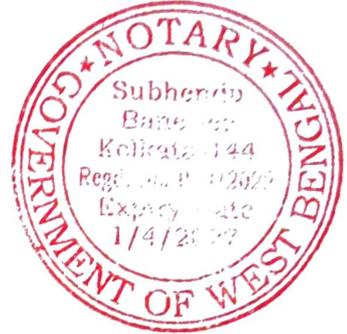
Kolkata Metropolitan Development Authority

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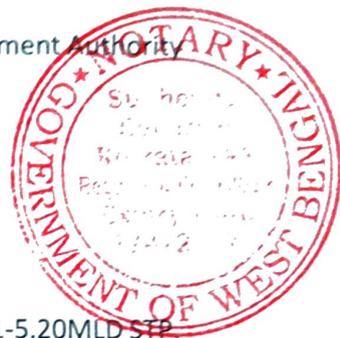
**AFFIDAVIT OF COMPLIANCE ON BEHALF OF KOLKATA METROPOLITAN  
DEVELOPMENT AUTHORITY .**

I, Aniruddha Mandal, son of Samir Kanti Mandal, aged about 35 years, by occupation service, work for gain as Executive Engineer, GAP Wing, W&S Sector, Kolkata Metropolitan Development Authority, having office at Unnayan Bhavan, Block-A, Sector- II, Salt Lake City, Kolkata- 700-091, do hereby solemnly affirm and state as under:-

1. That I am the Executive Engineer, GAP Wing, W&S Sector, Kolkata Metropolitan Development Authority. I am well acquainted with the facts



and circumstances of the case and I have been duly authorized to affirm this affidavit on behalf of the Kolkata Metropolitan Development Authority, Government of West Bengal.



2. I submit that at Sarkar Para, Ward no. 1, for construction of 1-5.20MLD STP, a piece of land measuring -0.78acres and belonging to a Private owner was identified from the end of KMDA and Ranaghat Municipality at Mouza- Jijanagar, Sarkar Para ward no-1 under Ranaghat Municipality . A letter was issued to DM Nadia vide letter dated 19/05/25 by the Chief Engineer GAP Wing, W & S Sector, KMDA, requesting physical possession of land. A letter dated 22/05/25 was also issued to ADM (LR) by the Special Secretary KMDA, requesting necessary correction of land in favour of DM, Collectorate, Nadia, so that subsequently the land can be handed over to UD&MA, Department Government of West Bengal, Copy of the status report dated 17/07/25 is annexed herewith and marked as annexure A.
3. I submit that upon obtaining the possession of land, the scheduled timeline for completion of the construction of the 5.20 MLD STP along with the associated sewerage network and pumping station is 24 months from the date of handover of land. The timeline includes one month time for preparation of the revised estimate, two months for obtaining necessary

sanctions and three months for tendering process and 18 months for project execution and completion.

**VERIFICATION**

I, the deponent above named do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge which are derived from the relevant office records. No part of it is false and nothing material has been concealed there from.

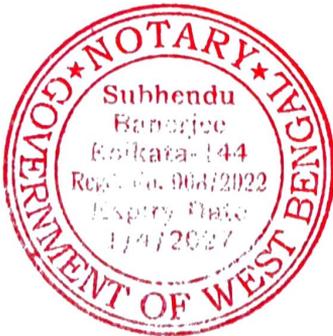
Verified at Kolkata on this \_\_\_\_\_ July, 2025.

*Aniruddha Mandal*  
**Executive Engineer, GPCD(SM)  
(QAP-Wing) W & S Sector, KMDA  
DEPONENT**

*Pankaj Banerjee*  
*Advocate*

**Solemnly Affirmed and  
Declared before me u/s  
139 CPC and u/s 333BNS 2023**

*Banerjee*  
**Notary  
Govt. of West Bengal  
25.07.2025**



**SUBHENDU BANERJEE  
Notary, Govt. of W.B  
Regd. No. 008/2022  
Advocate High Court, Calcutta**

**25 JUL 2025**

Sub: Status report regarding the execution of the Project Work:- "Development of Interception Diversion (I&D) Network for Existing Drains falling in River Churni including sewage Treatment Plant (STP) at Ranaghat Municipal Town with 05 (Five) years of Operation & Maintenance Period"

Ref:- M.A No. 03/2023/EZ. In Original Application No. 15/2014/EZ.

The aforementioned project has been undertaken by the Kolkata Metropolitan Development Authority (KMDA) vide Work Order No. 316/EE/GPCD(SM)/GAP/W&S/KMDA/W-351 dated 03/11/2021, issued by the Executive Engineer, GPCD(SM), GAP-Wing, Water & Sanitation Sector, KMDA.

Under this project, a total of three (03) Sewage Treatment Plants (STPs) have been proposed for construction with the following capacities:

- 4.00 MLD at Sreenathpur
- 2.60 MLD at Silver Jubilee Road
- 5.20 MLD at Sarkar Para, Ward No. 1

As of now, the STPs at Sreenathpur (4.00 MLD) and Silver Jubilee Road (2.60 MLD) have been commissioned on 19/07/2024 and are currently running successfully in O&M phase complying NGT guided effluent parameters with effect from 19/10/2024.

With regard to the 5.20 MLD STP proposed at Sarkar Para, Ward No. 1, it is pertinent to mention that suitable land was not available at the inception of the project. Subsequently, a parcel of land measuring 0.78 acres, held under private ownership, was identified jointly by KMDA and the Ranaghat Municipality, located at Mouza Jiyanagar, Sarkar Para, Ward No. 1, within the territorial jurisdiction of Ranaghat Municipality.

Administrative Approval and Financial Sanction (AA&FS) for the procurement of the said land has been granted vide Memo No. GO2223011432UM dated 04/01/2023, issued by the Additional Secretary, Urban Development & Municipal Affairs Department, Government of West Bengal.

However, physical possession of the land is yet to be formally handed over to KMDA by State Administration. The commencement of construction work for the proposed 5.20 MLD STP is therefore contingent upon the receipt of physical possession of the site.

A letter was issued to DM, Nadia vide our letter dated 19/05/2025 of the Chief Engineer, GAP Wing, W&S Sector, KMDA requesting physical possession of the land. Furthermore, a letter was also issued to the ADM (LR) on 22/05/2025 from Special Secretary, KMDA requesting necessary record correction of the private land in favour of DM, Collectorate, Nadia subsequent handing over of the UD&MA Deptt, GoWB for execution of the work by KMDA. However, the record correction of the proposed STP land is under process.

The selected Contractor has expressed its unwillingness to proceed with the work due to a change in the proposed location of the STP land, citing that construction of the 5.20 MLD STP at the revised site is no longer feasible within the originally quoted cost, even after accounting for standard provisions for price escalation.

Upon obtaining possession of the land, the scheduled timeline for completion of the construction of the 5.20 MLD STP, along with the associated sewerage network and pumping stations, is 24 (twenty-four) months from the date of land handover. This includes 1 month for preparation of the revised estimate for the balance 5.2 MLD STP part, 2 months for obtaining necessary sanctions from the competent authority, 3 months for the tendering process, and 18 months for project execution and completion.

KMDA has also submitted a DPR for development of Faecal Sludge Treatment Plant (FSTP) of Ranaghat Municipal Town to NMCG for funding which will also help to abate pollution of River Churni.

*[Signature]*  
 Executive Engineer, GPCD(SM)  
 (GAP-Wing) W&S Sector, KMDA

*[Signature]*  
 S.E. (South Circle), GAP Wing  
 W&S Sector, KMDA

*[Signature]*  
 S.E. (GAP), GAP Wing  
 W&S Sector, KMDA

*[Signature]*  
 Chief Engineer, GAP Wing  
 W&S Sector, KMDA

